

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.01.2025

**ORDER NO. 5 of 2025**

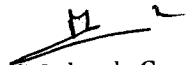
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** on **08.01.2025** and **09.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.01.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
and 09.01.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Service Tax Division bench matters.

Note:

1. If the Technical Member is on leave the Customs and Service Tax Division bench matters will be heard by other available Division Bench and Dr. Rachna Gupta, Member (Judicial) will sit in Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar